### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.2443

TO BE ANSWERED ON 11.03.2016

#### **OUTSOURCING SERVICES OF ICDS SCHEME**

2443. SHRI KODIKUNNIL SURESH: SHRI GAURAV GOGOI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the status of Integrated Child Development Services (ICDS) Scheme and its coverage along with the funds allocated/utilised, State/UT-wise during the last three years and the current year;
- (b) whether the Government proposes to privatise/outsource the services of ICDS Scheme in the country, if so, the details thereof;
- (c) whether representations have been received from Anganwadi Workers Federation against privatisation and for higher allocations for ICDS in view of drastic cuts in the budgetary allocations during the current financial year; and
- (d) if so, the details thereof along with the action taken thereon by the Government?

#### **ANSWER**

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) The Integrated Child Development Services (ICDS) Scheme launched in 1975 provides a package of six services comprising (i) Supplementary Nutrition (SNP); (ii) Immunization; (iii) Health Check-up; (iv) Referral Services; (v) Pre-School Non-formal Education; and (vi) Nutrition and Health Education to the targeted beneficiaries i.e. all children below the six years of age and pregnant & lactating mothers. The scheme is now universalized and self-selecting. Under the Scheme, 7076 Projects have been approved and 14 lakh AWCs have been sanctioned. As on 31.12.2015, 7072 ICDS Projects and 13.49 lakhs AWCs are functioning across the country. The services are currently being provided to 1030.14 lakh beneficiaries including 837.04 lakh children below six years of age and 193.10 lakh Pregnant Women and Lactating Mothers. Preschool education is being provided to 354.05 lakh children of 3-6 years of age. State/UT-wise funds released and expenditure reported by them under ICDS Scheme during last three years and current year is Annexed.
- (b) No, Madam.
- (c)&(d) Some representations have been received in the Ministry against privatisation of ICDS Scheme and for higher allocation of ICDS from Anganwadi Workers' Federation. As there is no proposal under consideration to privatise or outsource the services of ICDS and sufficient funds have been allocated to the Ministry for implementation of the ICDS Scheme, Federations were replied accordingly.

### **Annex**

# <u>Statement referred in reply to part 'a' of Lok Sabha Unstarred Question No.2443 for 11.03.2016 regarding "Outsourcing Services of ICDS Scheme"</u>

CONSOLIDATED STATEMENT INDICATING STATE-WISE POSITION OF FUNDS RELEASED AND EXPENDITURE REPORTED BY STATE INCULDING STATE SHARE UNDER ICDS SCHEME [ICDS(GENERAL), SNP AND TRAINING] DURING 2012-13, 2013-14, 2014-15 and 2015-16 upto 31.01.2016

									Rs. in lakhs
		2012-13		2013-14		2014-15		2015-16	
SI. No.	STATE	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds release 2015-16 (upto 31.01.2016)	Exp. Reported by States including state share (upto 2nd quarter)
1	ANDHRA PRADESH	110011.33	141522.07	111334.49	167876.93	99446.78	93831.15	52961.70	47387.66
2	BIHAR	107957.00	157647.59	107609.68	185458.2	116266.84	108487.64	86191.19	47088.33
3	CHHATTISGARH	53860.37	60688.87	50459.30	46650.62	51703.52	42471.39	48193.79	22185.78
4	GOA	1859.53	1931.36	1567.58	1353.36	2617.25	2283.06	1031.38	963.19
5	GUJARAT	60144.11	87054.57	60807.51	60078.39	48886.15	9287.74	30571.95	41206.95
6	HARYANA	30331.08	34820.58	31266.40	31768.83	31158.68	22637.61	15931.55	8452.04
7	PRADESH	17014.46	20201.69	17278.95	19004.38	17184.09	8597.60	18692.53	53813.09
8	JAMMU & KASHMIR	26029.50	36271.67	29610.25	15073.77	26031.19	27547.49	27260.97	10952.81
9	JHARKHAND	38673.75	61462.18	49930.46	65952.53	46904.30	53529.33	40912.35	32664.40
10	KARNATAKA	67426.31	113225.28	75135.57	94938.87	82856.77	92022.30	54743.70	51038.11
11	KERALA	27472.04	39045.33	35995.97	35645.2	24726.35	19396.83	17097.81	15214.09
12	MADHYA PRADESH	147086.26	169751.28	102418.63	143225.8	122544.60	100024.79	105106.08	90583.50
13	MAHARASHTRA	140032.78	215117.47	129519.81	143552.67	90781.88	20321.52	60251.44	79011.38
14	ODISHA	66424.71	102438.85	97438.29	124223.56	87511.73	82105.05	47888.84	49097.97
15	PUNJAB	29429.25	31481.2	24546.11	25998.72	25893.06	21701.12	13531.31	15637.80
16	RAJASTHAN	68853.08	98296.03	65232.45	95120.74	73992.88	71989.52	43391.45	39760.52
17	TAMIL NADU	42882.04	86535.21	65605.57	82785.08	67902.29	81889.46	49632.35	41769.77
18	UTTARAKHAND	12036.13	12820.79	17763.50	21393.76	20165.67	17421.25	32960.34	10316.27
19	UTTAR PRADESH	250471.26	380877.96	235448.38	405894.84	272553.08	306460.23	177777.86	209648.69
20	WEST BENGAL	106618.64	153266.77	123227.84	111244.25	97578.85	53431.65	58716.68	55400.12
21	TELANGANA	*	*	*	*	46057.10	17668.70	28637.52	34543.55
22	DELHI	16495.76	21595.7	17700.74	18974.01	17855.94	14777.95	10663.01	8767.75
23	PUDUCERRY	387.11	1188.33	736.39	1166.47	1275.34	1017.34	926.08	431.12
24	ANDAMAN & NICOBAR	575.17	944.54	391.79	1450.66	891.78	993.45	654.52	690.66
25	CHANDIGARH	685.85	890.47	731.19	982.32	996.18	502.80	650.34	361.50
26	D. & NAGAR HAVELI	238.37	37.57	378.31	149.8	281.31	66.41	210.97	0.00

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27	DAMAN & DIU	188.1	250.16	161.19	242.56	195.77	122.22	133.55	42.14
28	LAKSHADWEEP	146.44	155.97	147.46	219.95	138.16	13.90	122.01	62.36
	ARUNACHAL	_						-	
29	PRADESH	12392.5	10645.63	10344.16	8327.97	15557.38	4830.78	7666.57	7950.75
30	ASSAM	90085.33	82297.54	103145.19	86765.72	103517.50	93981.85	74247.19	22208.33
31	MANIPUR	7700.66	5001.89	16140.54	9333.16	14929.58	6167.54	6679.81	5433.44
32	MEGHALAYA	10608.84	10491.28	14287.83	13137.55	14357.78	12260.52	9397.00	4058.61
33	MIZORAM	5480.34	5645.8	4772.89	5086.57	5695.57	4066.82	3127.59	2948.01
34	NAGALAND	8526.31	8571.73	8912.80	10025.77	12202.63	5122.38	7566.58	2926.31
35	SIKKIM	2115.37	1975.25	2607.14	1909.3	2998.60	1578.26	2001.31	898.52
36	TRIPURA	9437.63	10832.63	13651.31	14350.03	14074.26	6209.90	11608.21	8351.43
	Total	1569677.41	2164981.24	1626305.57	2049362.34	1657730.84	1404817.55	1147137.53	1021866.95

<sup>\*</sup> The state was part of undivided Andhra Pradesh